

Land allotted by SECL to ex-servicemen

†2404 SHRI RAMADHAR KASHYAP: Will the PRIME MINISTER be pleased to state:

(a) the number of houses, workshops, shops and land allotted by S.E.C.L. to ex-servicemen, and

(b) the details thereof and the basis for allotting land acquired for the purpose of coal mining?

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES (DR. DASARI NARAYANA RAO): (a) 113 houses have been allotted by South Eastern Coalfield Limited (SECL) to Ex-servicemen on rental basis

Number of workshops and land allotted by SECL to ex-servicemen are given below—

(1) Gevra Project

9 44 Ha. of land including one workshop shed has been allotted to 7 ex-servicemen companies.

(2) Dplika Expansion Project

6.50 Ha. of land has been allotted to Ex-servicemen Companies for their office/workshop.

(b) As per the Memorandum of Understanding signed by Directorate General of Resettlement, Ministry of Defence and Coal India Limited, Coal Subsidiaries will provide working space at prevalent market rates and norms to Ex-servicemen transporters being deployed by them. This includes accommodation, workshops, garages and office.

Steps taken by Mahanadi Coalfields for back filling and rehabilitation

2405 SHRI PYARIMOHAN MOHAPATRA Will the PRIME MINISTER be pleased to state

(a) the steps taken by Mahanadi Coalfields Limited for back filling and full rehabilitation of excavated mines, and

† Original notice of the question was received in Hindi.

(b) the reasons for very slow and tardy progress in such rehabilitation and the remedial measures proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES (DR. DASARI NARAYANA RAO): (a) Adequate steps, as stipulated in the approved Environmental Management Plan (EMP) and Project Report (PR) of each mine, are taken by Mahanadi Coalfields Limited (MCL) for back filling of excavated mine voids and rehabilitation of land

The steps include Back filling of the de-coaled area, Leveling of the back filling area, Spreading of Topsoil over the back filled area and Biological reclamation over the back filled area.

(b) The progress of reclamation or rehabilitation of mined out land in MCL is satisfactory as is evident from table shown below:

(In Hectares)

Total area of land excavated & required to be reclaimed	Area of land physically or technically claimed	Area of plantation done on reclaimed land
1790	1545	1010

Rehabilitation of excavated mine is a continuous process. All excavated area cannot be reclaimed/rehabilitated because of technical reasons like movement of men, machinery in the active areas. As the progress is not slow, no remedial measures are proposed.

Availability of funds in mining sector

2406 **SHRI JIBON ROY:** Will the **PRIME MINISTER** be pleased to state

(a) whether it is a fact that Coal India Limited has posted a gross profit of Rs. 3700 crores in 2003-04;

(b) whether Government are aware that fund crunch may lead to coal scarcity in future; and

(c) if so, how Government propose to meet the demand of fund in mining sectors?